

LIST OF CREDITORS AS ON 14TH NOVEMBER, 2022

(VERSION.1)

**Pursuant to Regulation 13 of Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Corporate Debtor: M/s. Ramakrishna Housing Private Limited.

CP No-CP (IB) No. 08/7/AMR/2020

OPERATIONAL CREDITORS (EMPLOYEES)

S.No	Name of Creditor	Amount of Claim	Amount Admitted	Amount Under Verification	Security Interest
1	Venkata Raghava Raju Dantuluri	10,36,443	-	10,36,443	NIL
2	Anil Ramrao Patil	23,87,096	-	23,87,096	NIL
3	Chintakula Uma Shankar	2,15,211	-	2,15,211	NIL
4	Naga Venkata Madhuri Damineni	5,73,550	-	5,73,550	NIL
5	A.Suresh Kumar	4,42,500	-	4,42,500	NIL
6	Madhavaiah	2,59,600	-	2,59,600	NIL
7	Rajam Raju	7,61,000	-	7,61,000	NIL
	Total	56,75,400		56,75,400	

For Ramakrishna Housing Private Limited

Sriram Parthasarathy

Interim Resolution Professional

IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895

Authorisation for Assignment issued by IBBI valid till 13/12/2022